MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING AUGUST $\frac{2021}{\text{(data as on 06.09.2021)}}$

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	33	6	330
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	198	101	3325
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	13	1	359
BONDED LABOUR (Inc. Code 601)	30	2	275
CHILDREN (Inc. Code 100-117)	68	54	303
WOMEN (Inc. Code 1300-1316)	714	457	1515
SC/ST/OBC (Inc. Code 1900-1909)	129	89	326
OTHERS	10050	6878	12262
Total	11235	7588	18695

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of August 2021

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	0	0	92
HRD	3	6	80

Cases where NHRC recommended Monetary relief during the month of August 2021

Nature of incident	No of Cases	Amount recommended (in Rs.)
CHILDREN	1	300000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	200000
MATERNITY HEALTH CARE	1	75000
CUSTODIAL DEATH (Judicial)	13	3775000
HARASSMENT OF PRISONERS	1	50000
ABUSE OF POWER	2	150000
CUSTODIAL DEATH (Police)	1	500000
CUSTODIAL TORTURE	1	200000
FAILURE IN TAKING LAWFUL ACTION	2	200000
ABDUCTION, RAPE AND MURDER	1	350000
GANG RAPE	1	500000
MURDER	1	10000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	1	200000
DEATH DUE TO ELECTROCUTION	2	650000
Total	29	7160000